

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/29(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>NEW HORIZON CONSULTANCY SERVICES VS C. E. TESTING COMPANY PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance VC and Physical (Hybrid) Mode**

Mr. Shiv Shankar Banerjee, Adv.  
Ms. Arijita Ghosh, Adv.

] For Corporate Debtor

**ORDER**

1. None for the Operational Creditor.
2. Ld. Counsel appearing for the Corporate Debtor seeks three days' time to file hard copy of affidavit with the Registry in terms of last order dated 28<sup>th</sup> February, 2024. Time is allowed. This will be the final opportunity.
3. Post this matter on **14.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**